

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4126

ANSWERED ON:30.04.2012

MAPPING FOR SHORE LINE

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the shore line mapping done by the Government is restricted to the Port Development process in Gujarat through its draft Coastal Regulation Zone (CRZ) notification, 2010;

(b) if so, the details thereof;

(c) whether the Government proposes to frame any new guidelines in this regard; and

(d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) and (b): As per the provisions of the Coastal Regulation Zone (CRZ) Notification, 2011, ports and harbour projects in high eroding stretches are prohibited except strategic and defence related projects. The Ministry of Environment and Forest had entrusted a study to Institute for Ocean Management, Anna University, Chennai for carrying out shoreline change analysis for the mainland coastal of the country. The study of shoreline changes for the Gujarat, Kerala, Odisha, Puducherry has been completed and is in public domain. The study categorises the shoreline into high eroding sites, medium eroding sites and low eroding sites.

(c) and (d): No, Sir.